

No.11

FRIDAY 27 JULY, 2018

11.30 A.M.

11 30 PM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2A, 3C, 4B, 5A and 6A for the day was orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(a) POSTPONED UNSTARRED QUESTION LAID ON THE TABLE

Postponed Unstarred Question No.83 tabled by Shri Dayanand Sopte, MLA regarding 'Pathetic Condition of Ferry Wharf at Keri Terekhol(originaly slated for answer on 20.07.2018) was laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTION:

(1) SHRI GLENN TICLO, MLA made a mention about the closure of the Goa Meat Complex and procurement of unhygienic beef from neighbouring States particularly from Belgaum.

SHRI MAUVIN GODINHO, Minister for Animal Husbandry replied to the Mention.

(2) SHRI ISIDORE FERNANDES, MLA made a mention about the notice of demolition of toilets and excavation of tar road which is the only access to the habitants of Patnem and Columb in Canacona.

(3) SHRI ALEIXO R. LOURENCO, MLA made a mention about the Award winning Goenkar writer and a progressive thinker Damodar Mauzo been provided security following threat to his life.

SHRI MANOHAR PARRIKAR, Chief Minister for replied to the Mention.

12 41 PM

3. PAPERS LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2018-19 in respect to the following Demands for Grants:

- (1) Public Grievances (Demand No. 29) Received on 25th July, 2018 at 4.15 p. m.
- (2) Goa College of Pharmacy (Demand No. 50).
- (3) Labour (Demand No. 52).
- (4) Municipal Administration (Demand No. 55).
- (5) Information & Publicity (Demand No. 56).
- (6) Social Welfare (Demand No. 57).
- (7) Factories & Boilers (Demand No. 59).
- (8) Employment (Demand No. 60).
- (9) Agriculture (Demand No. 64).
- (10) Fisheries (Demand No. 66).
- (11) Ports Administration (Demand No. 67).
- (12) Electricity (Demand No.76) ; and
- (13) the Annual Report of the Goa State Pollution Control Board (GSPCB) for the year 2017-18.

12 41 PM

4. PRIVATE MEMBERS' RESOLUTIONS

(1)SHRI ALEIXO REGINALDO LOURENCO, MLA moved the following:

“This House urgently resolves the Government to appoint a Gaming Commissioner to check persons entering in designated gaming areas without tourist permit.”

The following Members spoke on the Resolution.

1. Shri Aleixo R. Lourenco, MLA.
2. Shri Luizinho Falerio, MLA.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(2)SHRI CHANDRAKANT KAVLEKAR, Leader of Opposition moved the following:

“This House strongly recommends the Government for hot mixing and widening of the public road/MDR from Margao (Power House circle) to Curchorem via Rawanfond, Gudi, Paroda, Quepem, with retaining walls, parking areas as and where required to provide safe and better transportation facility for the people mainly from South Goa.”

The following Members spoke on the Resolution.

1. **Shri Chandrakant Kavalekar (Leader of Opposition).**
2. Shri Nilesh Cabral, MLA.
3. Shri Clafasio D'Sa, MLA.
4. Shri Filipe Nery Rodrigues, MLA.

5. Shri Luizinho Faleiro, MLA

(House adjourned for lunch at 1 00 PM and resumed its sitting at 2 30 PM)

Shri Luizinho Falerio, MLA.

6. Shri Churchill Alemao, MLA

7. Shri Aleixo R. Lourenco, MLA.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(3)SHRI LUIZINHO FALEIRO, MLA moved the following:

“This House strongly recommends the Government to set up a Judicial Commission to investigate the adulteration of fruits, vegetables, fish, meat, spices, etc. and to assess the impact on nutrition and health of consumers due to surreptitiously poisoning of foods by suppliers and check the artificial price rise of fish and monopolization of fish trade by fish mafia using unfair means to throttle the business of the local fishing community.”

The following Members spoke on the Resolution.

1. Shri Luizinho Falerio, MLA.

2. Shri Aleixo R. Lourenco, MLA.

3. Shri Churchill Alemao, MLA

4. Shri Nilesh Cabral, MLA.

5. **Shri Michael Lobo, Dy. Speaker.**

6. Shri Glenn Ticlo, MLA.

7. **Shri Chandrakant Kavalekar (Leader of Opposition).**

SHRI VISHWAJIT RANE, Minister for Health replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(4)SHRI RAJESH PATNEKAR, MLA moved the following:

“This House strongly recommends the Government to make necessary arrangements to set up a full-fledged Police Station at Sankhali town.”

SHRI RAJESH PATNEKAR, MLA spoke on the Resolution.

SHRI MANOHAR, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(5)SHRI PRATAPSINGH RANE, MLA moved the following:

“This House unanimously resolves that the Government constitutes at the Taluka level the Block Development Committee consisting of Sarpanchas, the MLAs and

the MPs of the area who shall meet every six weeks to review the work done by the Government in the areas of the Block.”

The following Members spoke on the Resolution.

1. Shri Pratapsingh R. Rane, MLA
2. **Shri Chandrakant Kavalekar (Leader of Opposition).**

SHRI MAUVIN GODINHO, Minister for Panchayati Raj replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

3 40 PM

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-5)**

SHRI MANOHAR PARRIKAR, Chief Minister moved the following:

Demand No. 57	-	Social Welfare
Demand No. 76	-	Electricity
Demand No. 86	-	Non-Conventional Source of Energy

Cut Motions tabled by **S/Shri Chandrakant Kavalekar (Leader of Opposition), Nilkanth Halarnkar, Filipe Nery Rodrigues, Ravi Naik, Wilfred D'Sa and Isidore Fernandes** MLAs were moved to Demand Nos. 57, 76 and 86.

The following Members took part in the Debate:

1. Shri Pratapsingh R. Rane, MLA.....3 42 PM
2. Shri Ravi Naik, MLA.....3 44 PM

(Shri Nilesh Cabral,MLA in Chair at.....3 45 PM)

3. Shri Filipe Nery Rodrigues, MLA.....3 50 PM
 4. Smt. Jennifer Monserrate, MLA.....3 55 PM
 5. Shri Francis Silveira, MLA.....3 59 PM
 6. Shri Isidore Fernandes, MLA.....4 07 PM
 7. Smt. Alina Saldanha, MLA.....4 12 PM
 8. Shri Churchill Alemao, MLA.....4 17 PM
 9. Shri Dayanand Sopte, MLA.....4 27 PM
 10. Shri Subhash A. Shirodkar, MLA.....4 36 PM
 11. Shri Antonio Fernandes, MLA.....4 45 PM
 12. Shri Wilfred D'Sa, MLA.....4 52 PM
 13. Shri Prasad Gaonkar, MLA.....4 57 PM
- (**Dr. Pramod Sawant, Speaker in Chair at5 00 PM**)

14. Shri Clafasio Dias, MLA.....	5 04 PM
15. Shri Rajesh Patnekar, MLA.....	5 11 PM
16. Shri Deepak Prabhu Pauskar, MLA.....	5 20 PM
17. Shri Aleixo R. Lourenco. MLA.....	5 28 PM
18. Shri Pravin Zantye, MLA.....	5 39 PM
19. Shri Glenn Ticlo, MLA.....	5 47 PM
20. Shri Nilesh Cabral, MLA.....	5 54 PM
21. Shri Michael Lobo, Dy. Speaker	6 06 PM
22. Shri Chandrakant Kavalekar (Leader of Opposition)	6 20 PM
(Shri Michael Lobo, Dy. Speaker in Chair at	6 30 PM)

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

Cut Motions to Demand No. 57 at Sl. Nos. 1 to 7 of list No. 5 circulated separately was put to vote and negated.

Cut Motions to Demand No. 76 at Sl. Nos. 1 to 11 of list No. 5 circulated separately was put to vote and negated.

Cut Motion to Demand No. 86 at Sl. Nos. 1 to 3 of list No. 5 circulated separately was put to vote and negated.

Demand Nos. 57, 76 and 86 were put to vote and passed.

7 10 PM

6. GOVERNMENT BILL-INTRODUCED

The Goa State Commission for Backward Classes(Amendment) Bill, 2018.

7 11 PM

7. PRESENTATION OF THE SELECT COMMITTEE REPORT

SHRI ROHAN KHAUNTE, Minister for Revenue presented the Select Committee Report on Bill No.18 of 2017-The Goa Requisition and Acquisition of Property Bill, 2017.

(HOUSE ADJOURNED AT 7 11 PM TO MEET AT 11 30 AM ON MONDAY THE 30 JULY 2018)

**ASSEMBLY HALL
PORVORIM-GOA
27 JULY 2018**

**N. B. SUBHEDAR
SECRETARY**